

**HP State Pollution Control Board,**  
**Below BCS, Phase-III, New Shimla**

No. PCB-OA No. 264/2022- 15898

Dated: 23.11.2022

To

The Registrar General  
Hon'ble National Green Tribunal  
Faridkot House, Copernicus Marg, New Delhi-110001

**Subject: Compliance to Hon'ble NGT's order dated 11.10.2022, passed in O.A. No. 264/2022 titled as Vir Singh Rana & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors. (ATR of Joint Committee).**

Sir,

Please refer to the afore-cited subject matter related to a complaint apprehending cutting of approx. 150 trees on the land comprised in Khata no. 121, Khatauni no. 133, Khasra no. 210 situated at Mohal Rakrial, Mauza Jhaniara, Tehsil and District Hamirpur H.P. for the purpose of construction of Flats for the Staff of HPSSC wherein, vide order dated 11.10.2022, following directions were passed:-

*".....6. In the facts and circumstances of the case, we consider it appropriate to verify the factual position through a committee. Accordingly, we constitute a Joint Committee comprising of representative of (1) Principal Secretary, Jal Shakti Vibhag, Government of Himachal Pradesh, (2) Principal Chief Conservator of Forests (HoFF), Government of Himachal Pradesh, (3) State PCB and (4) Deputy Commissioner, Hamirpur and direct the same to meet within two weeks, undertake visits to the site, associate the applicant and representative of the concerned project proponent, verify the factual position with respect to the above mentioned aspects and submit its report within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.*

*8. List for further consideration on 30.11.2022....."*

In compliance to afore-cited order dated 11.10.2022, the Joint Committee constituted by the Hon'ble NGT has submitted a Report. The 'joint inspection report' of the Committee is annexed as **Annexure R-1**, which may kindly be placed on record please.

**(Encl: as above)**

Yours faithfully,



**Apoorv Devgan, IAS**  
**Member Secretary**  
**HPSPCB, Shimla**

**Report of the Joint Inspection Committee**

**Subject: - Joint Inspection Report in Compliance to the order dated 11.10.2022 passed by Hon'ble National Green Tribunal (in Original Application No. 264 of 2022 titled as Vir Singh Rana V/s Ministry of Environment, Forest and Climate Change & Ors).**

**A. Introduction**

The Hon'ble National Green Tribunal, Principal Bench vide order dated 11.10.2022 had constituted a Joint Committee comprising representatives of Principal Secretary, Jal Shakti Vibhag, Government of Himachal Pradesh, Principal Chief Conservator of Forests (HoFF) GoHP, State PCB and Deputy Commissioner, Hamirpur in the matter.

The relevant extract of said the order is reproduced hereunder: -

*".....6. In the facts and circumstances of the case, we consider it appropriate to verify the factual position through a committee. Accordingly, we constitute a Joint Committee comprising of representative of (1) Principal Secretary, Jal Shakti Vibhag, Government of Himachal Pradesh, (2) Principal Chief Conservator of Forests (HoFF), Government of Himachal Pradesh, (3) State PCB and (4) Deputy Commissioner, Hamirpur and direct the same to meet within two weeks, undertake visits to the site, associate the applicant and representative of the concerned project proponent, verify the factual position with respect to the above mentioned aspects and submit its report within one month by e-mail at*

**Additional Deputy Commissioner  
Hamirpur (H.P.)**

*judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported*

*PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance."*

**B. Meeting and spot visit of the Joint Committee on dated 05.11.2022**

In compliance to the aforementioned orders dated 11.10.2022, the Joint Inspection of the site comprising of Khata No. 121, Khatauni No. 133, Khasra No. 210 in Village Rakarial, Mauza Jhaniara, Tehsil & Distt. Hamirpur (HP) was carried out on 05.11.2022 by the representatives of Jal Shakti Vibhag of GoHP, Forest Department of GoHP, HPSPCB & Deputy Commissioner Hamirpur along with the stakeholders/officials and the following were present: -

1. Additional Deputy Commissioner Hamirpur.
2. The Secretary, HP Staff Public Service Commission Hamirpur (Project Proponent).
3. The Divisional Forest Officer Hamirpur as representative of Principal Chief Conservator of Forests (HoFF) GoHP.
4. The Superintending Engineer, Jal Shakti Circle Hamirpur as representative of Principal Secretary, Jal Shakti Vibhag, GoHP.
5. The Regional Officer, HPSPCB Una (Nodal Agency)
6. The Senior Hydrogeologist, Ground Water Organization, Jal Shakti Vibhag Una.
7. Sh. Vir Singh Rana, Petitioner.

During the site visit, it was found that the land in question comprised in Khata No. 121, Khatauni No. 133, Khasra No. 210/1 in Village Rakarial, Mauza Jhaniara, Tehsil & Distt. Hamirpur (HP) is a Govt. Land under allotable pool and has been transferred to Personnel Department (GoHP) through HP Staff Selection Commission (HPSSC) Hamirpur along with Khasra No. 150 for the construction of

Adl.  
Hamirpur (H.P.)

staff residential colony. During the site inspection, no site development or construction work was found in progress at Khasra No. 210, however, an unpaved ramp was found developed for vehicular access to the said plot from the adjacent link road. In particular, the Joint Committee observed that no felling of the trees have been done/executed on the land in question for which the permission has been granted by the Forest Department. More than one hundred trees of different species were found standing/uncut at the site in question.

The Joint Committee has found that there is no water body existing within and adjoining the land comprising of Khata No. 121, Khatauni No. 133, Khasra No. 210/1 in Village Rakarial, Mauza Jhaniara, Tehsil & Distt. Hamirpur (HP) so, it is concluded that the allegations made by the petitioner in this regard are false.

The representative of the HP Staff Selection Commission Hamirpur apprised the Joint Committee that the Govt. Land comprising of Khata No. 121, Khatauni No. 133, Khasra No. 150 & 210/1 in Village Rakarial, Mauza Jhaniara, Tehsil & Distt. Hamirpur (HP) was transferred to HPSSC Hamirpur under 'allotable pool' for the construction of 'staff residential colony' by the District Collector, Hamirpur vide letter no. 6914-18 dated 18/12/2020. Copy of letter is enclosed as **Annexure-I**. The transfer of land was done only after prior issuance of NOC's by Forest Department, HPPWD, Jal Shakti Vibhag, HPSEBL, NHAI and concerned Gram Panchayat. Copies of the said NOC's are enclosed as **Annexure-II**.

The Divisional Forest Officer, Hamirpur apprised the Joint Committee that the land in question comprising of Khasra No. 150 & 210/1 is a Non Forest, Govt. Land under allotable pool and the Forest Department has accorded permission to the HPSSC for the felling of 139 trees (14 Trees on Khasra No. 150 and 125 number of Trees on Khasra No. 210/1) which are required to be fallen for the

  
Additional Forest Commissioner  
Hamirpur (H.P.)

development purpose. The permission for felling of tree has been issued in accordance to the Forest Laws of the State, for the standing trees on the non forest Govt. land under allotable pool. Copy of Permission is enclosed as **Annexure-III**.

The Superintending Engineer, JSV Hamirpur Circle and Senior Hydrogeologist, Ground Water Organization JSV, Una apprised that there is no water body exists on the land in question, hence the question of depletion of water does not arise at all.

Further, the Joint Committee asked the Petitioner to put his views before the Joint Committee in the matter and for suggestions, if any. The Petitioner, Sh. Vir Singh Rana, apprised the committee that the sole purpose of his petition was to ensure a sustainable development at the site, so that there will be a minimum felling of trees and damage to the forest area of their village. He requested the Joint Committee that the HPSSC Hamirpur should re-design the proposed building plan, so that the number of trees required to be fell shall be minimum. He also suggested that compensatory obligations by the Forest department must be imposed on the HPSSC against each fallen tree.

The Joint Committee inquired the DFO, Hamirpur about scope of compensatory provisions under Forest Laws in the matter. In response, the DFO Hamirpur apprised that the condition to plant ten (10) trees against each tree required to be fell shall be imposed on the HPSSC Hamirpur.

  
**Additional Deputy Commissioner**  
**Hamirpur (H.P.)**

**Conclusion-cum-Recommendations of the Joint Committee:**

After the deliberations and examining the matter on the observations made during the site inspection, the Joint Committee on the spot asked the HP State Staff Selection Commission, Hamirpur through its project executing agency i.e. HPPWD to re-design the building plan of the proposed residential colony in a

manner that the number of trees required to be fallen, shall be minimum. In addition to this, the HP Staff Selection Commission Hamirpur shall plant 10 times of the trees against each tree identified for felling, at any other suitable land in coordination with Forest Department. The petitioner (Sh. Vir Singh Rana) has also agreed with the decisions of the Joint Committee. The representative of HP State Staff Selection Commission apprised that all necessary steps shall be taken for the compliance of the decision made by the Joint Committee, to ensure conservation/rejuvenation/protection of the surrounding ecology.

**Action Taken Report:**

The HP State Staff Selection Commission, Hamirpur has informed the Joint Committee that the Executive Engineer, HP PWD Division, Hamirpur has informed that out of 125 trees of different species standing in Khasra No. 210/1, only 80 numbers of trees in Village Rakhrial, Mauza Jhanirara, Distt. Hamirpur (HP) has been identified for felling for the purpose of construction/site development of the area. The State Commission has also undertaken and assured to plant 10 times trees against 80 trees identified for felling with co-ordination of the Forest Department of HP. Copy of letter is enclosed as **Annexure- IV**.

**With Humble Submission**

  
ADC

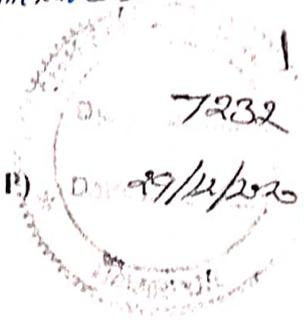
**Additional Deputy Commissioner  
Hamirpur (H.P.)**

  
DFO  
Hamirpur

  
SE, JSV Circle  
Hamirpur

  
Regional Officer  
HPSPCB Una

Seen  
 Chairman.....  
 Member-I.....  
 Member-II.....  
 Member-III.....  
 Member-IV.....  
 Secretary (P.W.D./I&PII/SK/OK(LR)-TL.....  
 Deputy Secretary.....  
 Under Secretary.....  
 Law Officer.....



ORDER  
 Whereas the Sub-Divisional Officer ( C ) Hamirpur District Hamirpur vide his office letter No. S.D.H./OK-TL(HPPSC) /2020-2182 dated 17-12-2020 has sent a proposal for transfer of Govt. land comprised in Khata No.121 Min Khatauni No.133 Min Khasra No. 150,210/1 measuring 0-73-48 Hect. out of reserve pool situated in Village Rakkarial Mauza Jhaniara Tehsil & District Hamirpur (HP) as per Jamabandi for the year 2015-16 in favour of Personnel Department Govt. of HP. for Staff residential Colony .

Exptl. (L.R.)  
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The Sub Divisional Officer ( C ) has sent a Proposal for change of pool of proposed land comprising Khasra No. 150,210/1 kita 2 area measuring 0-73-48 Hect. from reserve pool to allotable pool. The public of the area and the Gram Panchayat concerned, the Department of HP.PWD, I&PII, Forest, National Highways Authority of India and HPSEB. have given their consent for transferring the aforementioned land to the Personnel Department Govt. of HP .

Therefore, in exercise of the powers vested in me vide Govt. of HP Department of Revenue Notification issued vide No. Rev.D.(G).8-14/2015 dated 09.02.2016. and letter No Rev. BA. (3) -2 / 2011, dated 28.10.2011. I, Debasweta Banik , IAS, Deputy Commissioner, District Hamirpur, HP. change the Govt.land comprising Khasra No. 150,210/1 kita 2 area measuring 0-73-48 Hect from reserve pool to allotable pool and further transfer the Govt. land comprising in Khata No. 121 Min Khatauni No.133 Min Khasra No. 150,210/1 measuring 0-73-48 Hect. situated in Village Rakkarial Mauza Jhaniara Tehsil & District Hamirpur (HP) as per Jamabandi for the year 2015-16 in favour of Personnel Department Govt.of HP. Through HPSSC. Hamirpur for Staff residential Colony. in the column of possession, in public interest as per Tatima Shazra enclosed subject to the following conditions :

1. That the land transferred to the aforesaid Department will be used with in two years for the purpose for which it is being transferred , failing which it will be reverted back to State Govt.....

If the land transferred is found more than the actual requirement, the surplus land will be reverted back to State Govt.

- 3. The user Department will be entirely responsible for keeping this land free from encroachment.
- 4. The user Department will have to depute its representative to consult the authorities of Revenue Department to take possession of the land transferred and getting it mutated in the name of the Department.
- 5. The user Department will not confer any right to cut trees if any from the land transferred without the permission of the Department concerned.
- 6. In case the conditions imposed above are violated the transferred land will be reverted back to the Govt. without any further notice. The file after due completion be consigned to the GRR.

Place: Hamirpur

Dated: 18.12.2020

Endst. No. SK/OK(LR)/TL/HMR- 6914-18

Dated:- 18/12/2020

District Collector,

District Hamirpur (HP).

Copy forwarded for information and necessary action to:-

- 1. The Pr. Secretary-cum F.C. (Revenue) Govt. of HP Shimla-2
- 2. The Divisional Commissioner Mandi Division, Mandi, HP.
- 3. The Sub- Divisional Officer (C) Hamirpur District Hamirpur
- 4. The Tehsildar Hamirpur along with the copies of Tatima Shazra for implementation in the Revenue record.
- ✓ 5. The Seceretary HP. Staff Selection Commission Hamirpur , District Hamirpur H P. for information please.

District Collector,

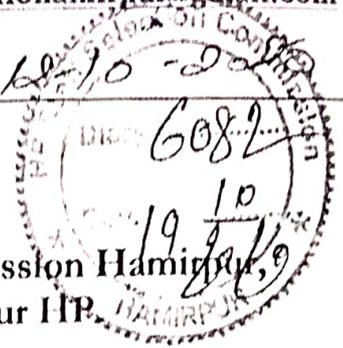
District Hamirpur (HP).



**OFFICE OF DEPUTY CONSERVATOR OF FORESTS,  
HAMIRPUR FOREST DIVISION, HAMIRPUR, HP, 177001**  
Phone & Fax 01972-224922, e-mail - [dfohamirpur@gmail.com](mailto:dfohamirpur@gmail.com)

No \RK\ 9014

dated 12/10/2020



To:-

The Deputy Secretary,  
HP Staff Selection Commission Hamirpur,  
Tehsil, & District Hamirpur HP.

Subject: -

Regarding issuance of NOC.

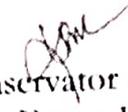
Sir,

Reference your office letter no. HP SSC-C (6)-  
/2013-3546 dated 24.07.2020 on the subject cited above.

2. In this connection, on the recommendation/report  
of the committee and being non forest land comprising Khasra No's  
210/1 area measuring 01.87.20, in Tikka Rakrial Mauza Jhaniara, Tehsil  
& District Hamirpur HP. NOC of this department is hereby granted  
subject to the condition that <sup>(125)</sup> trees of various species (list enclosed)  
standing on the proposed land will not be felled without seeking prior  
permission from the Forest Depot through online tree felling web  
portal. i.e. "[www.fotfp.hp.gov.in](http://www.fotfp.hp.gov.in)".

Encl: As above.

Yours faithfully,

  
Deputy Conservator of Forests,  
Hamirpur Forest Division  
Hamirpur, HP

Endst. No. \_\_\_\_\_ / Dated Hamirpur, the \_\_\_\_\_

Copy is forwarded to

1. RFO Hamirpur w. r. t. his office Memo. No.637/H. dated 30.09.2020  
for information and necessary action.

Deputy Conservator of Forests,  
Hamirpur Forest Division  
Hamirpur, HP

It: (Cestake)  
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GA  
20/10/2020

# REPORT OF FOREST DEPARTMENT FOR NON FOREST LAND

1. Name of land owner: **Government of Himachal Pradesh.**
2. Khasra Number: **210**
3. Map No. -----
4. Date of Inspection: **01-09-2020**
5. Whether the proposed construction is exclusively on the land of owner. *H.P. Govt.*
6. Whether the boundary of land is delineated by boundary pillars:.....
7. Distance of boundary of this land from Forest land: **Approx. 1.00 KM**
8. Has the owner or this family member committed any forest offence:.....
9. Slope of land: **Steep.**
10. Will the construction lead to soil erosion: **No.**
11. Is there probability of damage to trees during construction:.....
12. Will any tree or its branches hinder the construction? If, yes, complete detail be attached:.....
13. Detail of trees standing on the land:-

Sr. No.	Name of Tree	Size	Remarks	Sr. No.	Name of tree	Size	Remarks
1	Shisham	85cm	Dry	63	Chil	87 cm	
2	Chil	102cm		64	Chil	75 cm	
3	Khair	52 cm		65	Chil	87 cm	
4	Chil	54cm		66	Chil	120 cm	
5	Chil	85cm		67	Chil	108 cm	
6	Chil	66cm		68	Chil	67 cm	
7	Chil	102cm		69	Chil	115 cm	
8	Chil	64cm		70	Chil	115 cm	
9	Chil	59cm		71	Chil	115 cm	
10	Chil	92cm		72	Chil	72 cm	
11	Chil	64cm		73	Chil	120 cm	
12	Chil	90cm		74	Chil	92 cm	
13	Chil	77cm		75	Chil	120 cm	
14	Chil	77cm		76	Chil	87 cm	

15	Shisham	82cm	Dry	77	Chil	122 cm
16	Japani Toot	39cm	Dry	78	Chil	122 cm
17	Chil	102cm				
18	Chil	125cm		79	Chil	113 cm
19	Chil	113cm		80	Chil	100 cm
20	Chil	128cm		81	Chil	95 cm
21	Chil	57cm		82	Chil	95 cm
22	Chil	115cm		83	Chil	62 cm
23	Chil	72cm		84	Chil	133 cm
24	Chil	85cm		85	Chil	98 cm
25	Chil	87cm		86	Chil	107 cm
26	Chil	90cm		87	Chil	95 cm
27	Chil	69cm		88	Chil	59 cm
28	Chil	52cm		89	Chil	72 cm
29	Chil	54cm		90	Chil	95 cm
30	Chil	102cm		91	Chil	80 cm
31	Shisham	57 cm		92	Chil	95 cm
32	Chil	54 cm		93	Chil	112 cm
33	Chil	67 cm		94	Chil	105 cm
34	Chil	82 cm		95	Chil	123 cm
35	Chil	57 cm		96	Chil	112 cm
36	Chil	57 cm		97	Chil	95 cm
37	Chil	59 cm		98	Chil	120 cm
38	Chil	102 cm		99	Chil	77 cm
39	Chil	95 cm		100	Chil	90 cm
40	Chil	95 cm		101	Chil	100 cm
41	Chil	57 cm		102	Chil	115 cm
42	Chil	52 cm		103	Chil	138 cm
43	Chil	52 cm		104	Chil	46 cm
44	Chil	92 cm		105	Chil	118 cm
45	Chil	52 cm		106	Chil	90 cm
46	Chil	52 cm		107	Chil	100 cm
47	Chil	52 cm		108	Chil	97 cm
48	Chil	95 cm		109	Chil	75 cm
49	Chil	110 cm		110	Chil	102 cm
50	Khair	54 cm		111	Chil	112 cm
51	Khair	47 cm		112	Chil	64 cm
52	Chil	100 cm		113	Chil	62 cm
53	Chil	69 cm		114	Chil	67 cm
54	Chil	57 cm		115	Chil	69 cm
55	Chil	57 cm		116	Chil	59 cm
56	Chil	110 cm		117	Chil	92 cm
57	Chil	110 cm		118	Chil	52 cm
58	Chil	125 cm		119	Chil	122 cm
59	Chil	115 cm		120	Chil	110 cm
60	Chil	98 cm		121	Chil	80 cm
	Chil	128 cm		122	Chil	80 cm

61	Chil	113 cm		123		52 cm
62	Chil	80 cm		124		82 cm
				125		54 cm

*Qabir*

Signature  
Fgd I/C  
Hamirpur  
Basir

*[Signature]*

Signature  
Block Officer  
Forest Block

*[Signature]*

Signature  
Halqa Patwari  
Patwar Circle

*[Signature]*

Signature  
Halqa  
Kanoongo

Signature  
Forest  
Kanoongo

*[Signature]*  
Range Forest Officer,  
Forest Office Hamirpur



**OFFICE OF DEPUTY CONSERVATOR OF FORESTS,  
HAMIRPUR FOREST DIVISION, HAMIRPUR, HP, 177001,  
Phone & Fax 01972-224922, e-mail - dfohamirpur@gmail.com**

No\RK\ 9097

dated 12/10/20  
6081  
19/10/20

✓  
To:-  
Secretary  
A

The Deputy Secretary,  
HP Staff Selection Commission Hamirpur,  
Tehsil & District Hamirpur HP.

Subject: - Regarding issuance of NOC.

Sir,

Reference your office letter no. HP SSC-C (6)-  
/2013-3546 dated 24.07.2020 on the subject cited above.

2. In this connection, on the recommendation/report of the committee and being non forest land comprising Khasra No's 150 area measuring 00.36.28, in Tikka Rakrial Mauzza Jhaniara, Tehsil & District Hamirpur HP. NOC of this department is hereby granted subject to the condition that <sup>(14)</sup> trees of various species (list enclosed) standing on the proposed land will not be felled without seeking prior permission from the Forest Depot through online tree felling web portal. i.e. "www.fotfp.hp.gov.in".

Encl: As above.

Yours faithfully,

*[Signature]*  
Deputy Conservator of Forests,  
Hamirpur Forest Division  
Hamirpur, HP

Endst. No. \_\_\_\_\_ / Dated Hamirpur, the \_\_\_\_\_

Copy is forwarded to

1. RFO Hamirpur w. r. t. his office Memo. No.636/H. dated 30.09.2020 for information and necessary action.

Deputy Conservator of Forests,  
Hamirpur Forest Division  
Hamirpur, HP

*Handwritten notes:*  
H. (Ostate)  
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20/10  
20/10/2020  
DA-

# REPORT OF FOREST DEPARTMENT FOR NON FOREST LAND

1. Name of land owner: H.P. Govd.
2. Khasra Number: 150
3. Map No. —
4. Date of Inspection: 25-08-2020
5. Whether the proposed construction is exclusively on the land of owner —
6. Whether the boundary of land is delineated by boundary pillars: —
7. Distance of boundary of this land from Forest land: Approx. 1.00 km
8. Has the owner or this family member committed any forest offence: —
9. Slope of land: Steep
10. Will the construction lead to soil erosion: No
11. Is there probability of damage to trees during construction: —
12. Will any tree or its branches hinder the construction? If, Yes, complete detail be attached: —
13. Detail of trees standing on the land: Green Trees

Enumeration list

Sr.No.	Species	Class	Condition	Location of trees [To be shown with Sr.No. on the map.	
①	Kainth 2	IV	⑦ Japaniroot 2	⑫ Jamun 2	
②	Tuni 2	IV	⑧ Darek 2	⑬ Sirid 2	
③	tacinia 2	IV	⑨ Mango 2	⑭ Kamal 2	
④	Tuni 2	IV	⑩ Kamal 2	Total 2 14 Nos. Trees	
⑤	Child Green 2	IIA	⑪ Darek 2		
⑥	Simal 2	IV			

[Signature]  
Signature,  
Fgd I/C KMB  
Beat

[Signature]  
Signature,  
Block Officer  
Forest  
Block

[Signature]  
Signature,  
Halqa Patwari  
Patwar  
Circle

[Signature]  
Signature,  
Halqa Kanoongo  
Forest Kanoongo

Range Forest Officer,  
Range Officer  
Forest Ka. namirpur

C/S

Chief Minister  
Minister-I  
Minister-II  
Minister-III  
Minister-IV  
Secretary  
Deputy Secretary  
Under Secretary  
Law Officer



Himachal Pradesh  
Public Works Department

No. PW/HMR/C.B./WA-1/ NOC/2020-21/- 6614-15

Dated:- 3.8.2020

HC (State)

To

Deputy Secretary,  
H.P Staff Slection Commission Hamirpur,  
Distt. Hamirpur.

Subject:-

Regarding transfer of HP Govt. for construction of residential  
Accommodation to HP Staff Selection commission Hamirpur.

Reference :-

Your office letter No. HPSSC-C (6)-1/2013-3549 dated 24.07.2020.

In this connection, it is intimated that as per report of the Assistant Engineer Hamirpur Sub Division HPPWD Hamirpur, there is no objection for transfer of land in the name of HP Staff Selection commission Hamirpur, situated in Tikka Rakdya Moza Jhaniyara Tehsil & Distt. Hamirpur comprising in Khsra No.210/1 Khotani No. 133 measuring area 0-37-20 hect. subject with the condition that no construction will be allowed with in 5.00 mtr. from the edge of the road. It may be ensured by the concerned agency that during the construction there is no vioiation of road side control act and road side Infrastructure Act be done. However the Khasra No. 150 Khatauni No.133 measuring area 0-37-20 hect. Tikka Rakdya Moza Jhaniyara as the area shown in the letter falls under the jurisdiction of Executive Engineer HPPWD Division Touni Devi .He requested to take up the matter with Executive Engineer Touni Devi

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H/S  
A-(State)  
9/8/2020

  
Executive Engineer,  
Hamirpur Division,  
HP PWD, Hamirpur.

Copy forwarded to the Assistant Engineer Hamirpur Sub Division  
HPPWD Hamirpur for information with reference to his letter No.1201 dated 30.07.2020

Executive Engineer,  
Hamirpur Division,  
HP.PWD. Hamirpur.

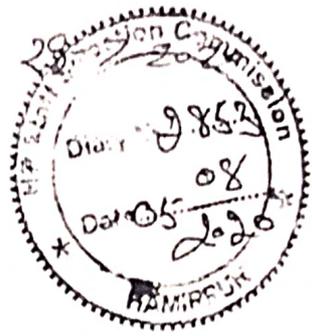
Chairman.....  
Member-I.....  
Member-II.....  
Member-III.....  
Member-IV.....  
Secretary.....  
Deputy Secretary.....  
Under Secretary.....  
Law Officer.....

**HIMACHAL PRADESH  
JAL SHAKTI DEPARTMENT**

N. No. IPHD-WA-NOC/2020-21-

6596-97

Dated:-



The Secretary,  
Himachal Pradesh Staff,  
Selection Commission Hamirpur,  
District Hamirpur (HP).

update (estate)

6/8

Subject:- Regarding transfer of land for construction of residential accommodation to H.P. Staff Selection Commission, Hamirpur.

Please refer to your office Endst No. HP SSC- C (6)-1/2013- 3550 dated 24/07/2020 on the subject cited above. In this connection it is intimated that this department has no objection for Khasra No. 250 & 210/1 Tikka Rakdyal, Mauza Jhaniyara, in Tehsil & Distt. Hamirpur as there is no infrastructure/pipe line of IPH department in this Khasra Number

Executive Engineer,  
JSV Division, Hamirpur

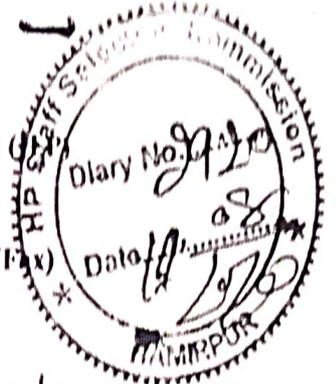
Copy to the Assistant Engineer JSV Sub-Division Hamirpur for information & necessary action.

Executive Engineer,  
JSV Division, Hamirpur

**HIMACHAL PRADESH STATE ELECTRICITY BOARD LTD.**  
( A State Govt. undertaking)



Registered office Vidyut Bhawan, HPSEBL, Shimla-171004  
Number (CIN) U40109HP2009SGC031255  
GST No. HPSEBL02AACCH4894E1HZB  
Telephone Number 0177-2803600, 2801675 (Office), 2658984 (Fax)  
Website address [www.hpsebl.com](http://www.hpsebl.com)  
Email [emd@hpseb.in](mailto:emd@hpseb.in) & [directorfa@hpseb.in](mailto:directorfa@hpseb.in)



No.241256/SC/2020-21-  
To

2835

Dated :- 14/8/2020

✓ The Deputy Secretary,  
H.P. Staff Selection Commission,  
Hamirpur.

Sub :- Regarding transfer of land for construction of residential accommodation to H.P. Staff Selection Commission, Hamirpur.

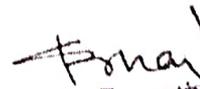
Ref:- Your office letter No.HPSSC-C(6)-1/2013-3551 dated 24.7.20.

Sir,

With reference to above subject cited matter, it is intimated that as per report of A.E, ESD No-I, HPSEBL, Hamirpur, the desired site of bearing Khasra No. 150 & 210/1 area 0-36-28 & 0-37-20 situated at Tikka Rakdyal Mouja Jhaniyara, Tehsil & District Hamirpur (HP) and observed that at present no any line is crossing over said land and HPSEBL has no objection if the land transferred for the construction of residential accommodation to H.P. Staff Selection Commission, Hamirpur.

This is for your kind information please.

Yours faithfully,

  
Sr. Executive Engineer,  
Electrical Division,  
HPSEB, Hamirpur.

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण  
सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार  
NATIONAL HIGHWAYS AUTHORITY OF INDIA  
(Ministry of Road Transport and Highways, Govt. of India)

दूरभाष :-01972-2233794

PIU-Hamirpur # No: 218, A, Kanwal Complex, Ward No. 1,  
Krishna Nagar, Hamirpur-177001, (HP)  
ई-मेल :-piuhamirpur@gmail.com & piuhamirpur@nhai.org

Number-IV-1-1012/1/2018/PIU-HMR/4933

04.12.2020



To,  
The Secretary,  
Himachal Pradesh Staff Selection Commission,  
Hamirpur, Distt. Hamirpur,

Sub: Regarding transfer of land abutting NH-88 for construction of residential accommodation to H.P. Staff Selection Commission, Hamirpur.

Ref: (i) Your office letter no. HP SSC (6) -1-2013-3547 Dated 24.07.2020  
(ii) This office letter no. 11011/1/2017/PIU-HMR/4314 Dated 03.08.2020

Sir,

With reference to subject cited letter at reference (ii) above, joint site was conducted with your representative on 27.10.2020. In this regards it is intimated that this office has no objection to transfer the Govt land abutting NH-88 (New-70) bearing Khasra No. 210/1, Rakba 0-37-20 at Tikka Rakdyaal, Mauja Jhaniyara, Tehsil Hamirpur, Distt Hamirpur (Ch. Km 149/000 Near Salasi Bridge) to Himachal Pradesh Staff Selection Commission Hamirpur, Distt Hamirpur, however, for access permission from National Highway required if any, the applicant shall process a fresh case conforming to control of National Highways Act -2002/ MoRT&H Notifications.

With Regards

  
Y.A. RAUTY  
PROJECT DIRECTOR

प्रधानकार्यालय: जी-5 एवं 6. सेक्टर-10 द्वारका, नई दिल्ली-110075  
Head Office: G-5&6, Sector-10, Dwarka, New Delhi - 110075

# कार्यालय ग्राम पंचायत बस्सी झनियारा



डा० झनियारा तह० व् जिला हमीरपुर (हि.प्र.)

पत्रांक ....32.....

दिनांक ...18/09/2020

आज दिनांक ... 08 / 09 / 2020..... को ग्राम पंचायत बस्सी झनियारा की बैठक .....7/9.....सदस्यों की हाजरी में प्रधान श्री / श्री मति ...ओमा देवी .....जी की अध्यक्षता में सम्पन्न हुई / जिसमें निम्नलिखित कार्यावाही अमल में लाई गई /

प्रस्ताव स. ....13.

आज की बैठक में प्रस्ताव पारित किया गया कि गाव रकड़ीयाल में हि.प्र.कर्मचारी चयन आयोग के आवास निर्माण हेतु जो प्रस्तावना (खसरा न. 150 रकवा 0-36-28) व् (खसरा न.210/1 रकवा 0-37-20) महल रकड़ीयाल की है / ग्राम पंचायत बस्सी झनियारा को इस रकवा को आवास निर्माण हेतु हि. प्र. कर्मचारी चयन आयोग के नाम हस्तांतरित करने बारे कोई आपत्ति नहीं है / उपस्थित सदस्यों ने प्रस्ताव का अनुमोदन किया /



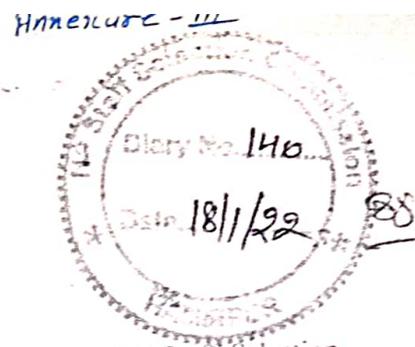
प्रस्ताव ओमा देवी  
दिनांक 18/09/2020

प्रस्ताव नकल असल मुताबिक है /

Secretary  
Gram Panchayat  
Basi Jhanera  
Dev. Block Hamirpur (H.P.)

No. C.15(S)Hamirpur/ Vol.V/ 7304  
HP Forest Department.

Dated Hamirpur, the 03/1/22



From: CCF Hamirpur To: DFO Hamirpur

Subject: Permission for felling of trees- case of Dr. Jitender Kanwar Secretary HP Staff Selection Hamirpur H.P.

Memo: Please refer to your online application dated 03.01.2021 on the subject cited above.

In pursuance of clarification given by Pr. CCF.H.P. vide letter No. Ft. 34-65-93 (S) Vol.III dated 7-2-2009, H.P. Govt. letter No. FFE-B-E(3)- 20-2015- Vol. I dated 31.3.2016 received vide Pr. CCF HP Shimla endst. No. Ft. 42-1053/2015(Mgt.) CWPIL 8/2015- Vol. I dated 06.04.2016 and in exercise of the powers vested vide H.P. Govt. letter No. FFE-(B) (F)(13)- 53/2006-1 dated 20-8-2011. permission for felling of the following trees standing on Govt. land (Not a forest land) in Mohal Rakkarial Tehsil & Dist. Hamirpur HP. which are required to be felled for development purpose and as per your recommendation for the felling of tree / declaration that the land contains only sporadic growth of trees, is hereby accorded with the condition that the felling will be done at the risk, cost and responsibility of the applicant / Department applied for felling. The felling / disposal of the trees / produce etc are done as per felling order (s) to be issued by the concerned DFO strictly in accordance with Acts / rules / instructions issued by HP Govt. from time to time after fulfilling codal formalities as laid therein.

S.No.	Khasra No.	Name of Spp.	Classification of trees									Total		
			V	IV	III	IIA	IIB	IA	IB	IC	ID			
1	150	Kainth	0	1	0	0	0	0	0	0	0	0	1	
		Tuni	0	2	0	0	0	0	0	0	0	0	2	
		Lacinia	0	1	0	0	0	0	0	0	0	0	1	
		Chil Green	0	0	0	1	0	0	0	0	0	0	1	
		Simbal	0	1	0	0	0	0	0	0	0	0	1	
		Japani Toot	0	1	0	0	0	0	0	0	0	0	1	
		Darek	0	2	0	0	0	0	0	0	0	0	2	
		Mango	1	0	0	0	0	0	0	0	0	0	1	
		Kamal	0	1	1	0	0	0	0	0	0	0	2	
		Jamun	0	1	0	0	0	0	0	0	0	0	1	
		Siris	0	1	0	0	0	0	0	0	0	0	1	
		<b>Total</b>			<b>1</b>	<b>11</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>14</b>
		2	210	Shisham	1	2	0	0	0	0	0	0	0	0
Chil	22			33	50	13	0	0	0	0	0	0	118	
Khair	3			0	0	0	0	0	0	0	0	0	3	
Japani Toot	1			0	0	0	0	0	0	0	0	0	1	
<b>Total</b>					<b>27</b>	<b>35</b>	<b>50</b>	<b>13</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>125</b>
<b>G.Total</b>			<b>28</b>	<b>46</b>	<b>51</b>	<b>14</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>139</b>		

This permission is subject to the fulfillment of the following conditions:

1. The land from where the trees are required to be felled is not recorded as forest land in the revenue record, not being managed under any working plan and where the track of land is not covered with trees, shrubs vegetation and undergrowth intermingled with trees and Pasture (AIR1997 SC 3297) and does not fall under H.P. Govt. Notification of 1952 on waste land. The said land does not attract the orders/provisions of Hon'ble Supreme Court dated 12-12-1996 incept No. 202 95.

The various orders of Hon'ble High Court passed in CWP No. 1358/2001Ram Lal Vs State of HP and CWPIL 3 of 2015- Court its own motion Vs State of HP, instruction as conveyed vide

*Handwritten notes:*  
Out to concerned quarters  
4/1/22  
4/1/22

5528  
04/1/2022

this office Endst. No. C -8 (S) LPA / Voll II / 358-60 dated 18/04/2016 and Endst. No. CWPH / 8: 2015 / 1171-72 dated 06/05/2016 etc. are not violated and followed in letter & spirit.

4. The land wherein the tree is required to be felled falls in the rural area, non forest land contains only sporadic growth of trees.
5. In case of nationalized species the disposal of trees will be done through HPSFDC Ltd.
6. Sporadic growth here means in a small cluster of trees scattered along the landscape where in each cluster does not have more than 20-40 tree in a compact wooded block.
7. DFO concerned while issuing the Felling order may put any condition as he may deem fit for preserving / conserving forest wealth.

  
Chief Conservator of Forests,  
Hamirpur Forest Circle,  
Hamirpur, H.P.

Endst No. MC/11543-45 Dated, Hamirpur the 07/01/2022

Copy is forwarded to

- ✓ 1. The Sectary HP Staff Selection Hamirpur, Tehsil & District Hamirpur (HP) and necessary action. He is allowed for felling of 139 green trees of various species in tikka Rakariyal for development purpose from Kharsra No. 150 & 210/1 Tehsil & District Hamirpur HP, (Non Forest land) on his risk and cost and responsibility
2. DM, HPSFDC, Hamirpur for information and necessary action.
3. RFO Hamirpur for information and handing over the trees to Forest Corporation under intimation to this office.

  
DCF Hamirpur

No. HPSSC-G (1)9/2021 - 20093  
HP Staff Selection Commission,  
Hamirpur.

From

The Secretary,  
HP Staff Selection Commission,  
Hamirpur, Distt. Hamirpur (HP)

To

The Deputy Conservator of Forests,  
Hamirpur Forest Division,  
Distt. Hamirpur (HP)

Dated: Hamirpur the 11 November, 2022

**Subject: - Regarding Joint Inspection in compliance to the Hon'ble NGT's order dated 11-10-2022, passed in OA No. 264/2022, titled as Vir Singh Rana vs. Ministry of Environment, Forest and Climate Change & Ors. Pending therein**

Sir

This is in reference to the Regional Officer, H.P. State Pollution Control Board, Regional Office, Una office letter No. HPSPCB/RO/Una/OA No. 264 of 2022/2022:1819-25 dated 3<sup>rd</sup> November, 2022 vide which the joint inspection of the site under consideration at Village Rakarial, Mauza Jhaniara in khata No. 121 Khatoni 133 Kasra No. 210/1 has been conducted on 05<sup>th</sup> November, 2022 under the Chairmanship of the Additional District Magistrate, Hamirpur.

In this regard, the matter regarding felling of tree in the construction/site development comprising in khata No. 121 Khatoni 133 Kasra No. 210/1 was taken up with the Executive Engineer, HP PWD Division, Hamirpur vide this office letter dated 09-11-2022. The Executive Engineer, HP PWD Division, Hamirpur has intimated vide letter No. PWH/HIMR/CB/WA/SSC Qtr. /2022-23-16704-705 dated 10-11-2022 (copy enclosed) that out of 125 trees only 80 nos of different species of trees has been identified for felling in the construction /site development area.

*For*

Keeping in the view the position explained above, the Commission is ready to plant 10 times trees against 80 trees identified for felling with coordination of the Forest Department Himachal Pradesh in the forthcoming planting season.

Yours faithfully,

  
(Dr. Jitender Kanwar), HPAS  
Secretary  
HP Staff Selection Commission,  
Hamirpur  
Phone No. 01972-222204  
Email: [sssb-hp@nic.in](mailto:sssb-hp@nic.in)

Endst No. As above. - 20094

Dated: 11-11-2022

Copy is forwarded to:

The Regional Officer, H.P. State Pollution Control Board, Regional Office, Una with reference to letter No. HPSPCB/RO/Una/OA No. 264 of 2022/2022:1819-25 dated 3<sup>rd</sup> November, 2022 along-with the photocopy of letter received from the Executive Engineer, HP PWD Division, Hamirpur for taking further action please

  
Secretary  
HP Staff Selection Commission,  
Hamirpur

Himachal Pradesh  
Public works Department

No. PWH/HMR/CB/WA/SSC Qtr./2022-23- 16704-705  
To

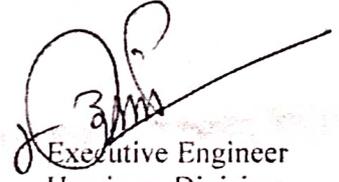
Dated: 10.11.2022

The Secretary,  
HP Staff Selection Commission,  
Hamirpur (HP)

**Subject:** Information regarding number of trees falling in the  
constructin/site development area out of total 125 trees.

**Reference:** Your office letter No. HPSSC-G(1)9/2021-20022 dated 09.11.2022.

In reference to your office letter referred above, it is intimated that site development and C/o Residential Colony for the officers/officials of the Commission is in progress. It is also intimated that the total 125 Nos. of different species of trees standing in Khasra No. 210/1 Khatouni No. 133 situated in village Rakarial Mouza Jhaniara Distt. Hamirpur (HP) out of which 80 Nos. of different species of trees identified for felling in the construction site.

  
Executive Engineer  
Hamirpur Division  
HPPWD, Hamirpur

Copy to the Assistant Engineer, Hamirpur Sub Division HPPWD  
Hamirpur for information and necessary action.

  
Executive Engineer  
Hamirpur Division  
HPPWD, Hamirpur